

IN THE COURT OF PRINCIPAL CIVIL JUDGE, BENGALURU RURAL
DISTRICT, BENGALURU
CAUSE LIST DATED 05.07.2021

II Session 2.45 PM to 5.45 PM	
SL. NO.	ARGUMENTS
1.	O.S. 403/2004
2.	O.S. 1195/2004
3.	O.S. 1519/2005
4.	O.S. 899/2006
5.	O.S. 1569/2008
6.	O.S. 1375/2012
7.	O.S. 1501/2012
8.	O.S. 1169/2013
9.	O.S. 391/2017
10.	O.S. 1023/2018
CALL ON	
11.	O.S. 109/2004
12.	O.S. 73/2004
13.	O.S. 795/2011
14.	O.S. 115/2019
15.	O.S. 411/2020
STEPS	
16.	FDP 6/1998
HEARING	
17.	O.S. 349/2005
18.	O.S. 909/2005
19.	O.S. 303/2006
20.	O.S. 663/2006

Sd/-
I/c Prl. Civil Judge,
Bengaluru Rural District,
Bengaluru.

NOTE: 1. All advocates are requested to strictly follow SOP dated 21.05.2021 issued by Hon'ble High Court of Karnataka.

2. P.O. is on training on morning session, therefore cases will be posted to afternoon session.

IN THE COURT OF 1ST ADDITIONAL CIVIL JUDGE,
BENGALURU RURAL DISTRICT, BENGALURU
CAUSE LIST DATED: 05.07.2021
1ST SESSION P.O IS ON TRAINING

IIND SESSION AT 2.45 P.M	
SL.NO.	HEARING
1	O.S. 860/2016
2	O.S. 898/2019
3	O.S. 162/2020
4	O.S. 552/2021
OBJECTIONS	
5	O.S. 256/2013
NOTICE	
6	FDP. 1/2019
SUMMONS	
7	O.S. 570/2006
8	O.S. 698/2020
9	O.S. 702/2020
10	O.S. 886/2020
11	O.S. 890/2020
12	O.S. 1082/2020
13	O.S. 130/2021
14	O.S. 228/2021
15	O.S. 380/2021

Sd/-
I Addl. Civil Judge,
Bengaluru Rural District,
Bengaluru.

NOTE: All advocates are requested to strictly follow SOP dated 21.05.2021 issued by Hon'ble High Court of Karnataka.

IN THE COURT OF II ADDITIONAL CIVIL JUDGE, BENGALURU RURAL
DISTRICT, BENGALURU

CAUSE LIST DATED: 05.07.2021

I ST SESSION AT 11 A.M HEARING	II ND SESSION AT 2.45 P.M HEARING
1. O.S. 436/2016	16. Misc. 1/2014
2. O.S. 658/2017	17. O.S. 362/2016
DEFENCE EVIDENCE	ARGUMENTS
3. O.S. 254/2002	18. Misc. 15/2009
4. O.S. 898/2013	19. O.S. 412/2014
5. O.S. 736/2016	20. O.S. 1524/2018
6. O.S. 764/2016	ORDERS
7. O.S. 766/2016	21. O.S. 716/2009
8. O.S. 1020/2016	22. O.S. 630/2014
9. O.S. 1162/2016	23. O.S. 1320/2014
10. O.S. 1164/2016	24. O.S. 1446/2015
11. O.S. 1418/2016	25. O.S. 512/2017
12. O.S. 1420/2016	26. O.S. 816/2020
13. O.S. 80/2017	27. O.S. 896/2020
14. O.S. 216/2017	28. O.S. 1126/2020
15. O.S. 234/2017	JUDGMENT
	29. O.S. 150/2016
	30. O.S. 822/2016

Date: 03.07.2021
Place: Bengaluru

sd/-
II Addl. Civil Judge,
Bengaluru Rural District,
Bengaluru.

III ADDITIONAL CIVIL JUDGE, BENGALURU
RURAL DISTRICT, BENGALURU CAUSE LIST
DATED 05-07-2021

Morning - Sessions

HEARING

1	O.S. 227/2014
2	O.S. 499/2016
3	O.S. 109/2017
4	O.S. 537/2017
5	O.S. 69/2018
6	O.S. 991/2020

EVIDENCE

7	O.S. 1495/2008
8	O.S. 605/2011
9	O.S. 931 to 355 /2011
10	O.S. 1073/2011
11	O.S. 553/2012
12	O.S. 111/2013
13	O.S. 923/2013
14	O.S. 299/2015
15	O.S. 783/2015

Afternoon - Sessions

ADR

1	O.S. 1481/2014
---	----------------

ARGUMENTS

2	O.S. 787/2012
3	O.S. 1021/2016
4	O.S. 523/2018

CALL ON

5	O.S. 817/2013
6	O.S. 819/2013

OBJECTIONS

7	O.S. 669/2015
8	O.S. 507/2019
9	Mis. 49/2019
10	O.S. 25/2021

ORDERS

11	O.S. 99/2016
12	O.S. 1053/2016

JUDGMENT

13	O.S. 1587/2008
14	O.S. 669/2013
15	O.S. 1401/2019

Sd/-

III Additional Civil Judge,
Bengaluru Rural District,
Bengaluru

